

closely supervised. The following steps are proposed:

- (i) surprise patrolling in service lanes and servants' quarters;
- (ii) shortening of beats in select areas;
- (iii) expanding patrolling by wireless vans;
- (iv) providing spot lights in patrolling vans; and
- (v) providing powerful torch to each foot patrol constable.

Indian Economic Service

1167. **Shri Rameshwar Tantia:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a large number of posts in various grades of Indian Economic Service are lying unfilled;

(b) if so, the reason therefor;

(c) whether it is also a fact that the Service has not come into full operation so far; and

(d) if so, the reasons for such delay?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). There are 59 vacancies against the sanctioned strength of 324 posts in the Indian Economic Service. These vacancies are due to the fact that the number of persons recommended by the Union Public Service Commission was less than the number of posts. Moreover 37 vacancies have been reserved for those officers already holding the on-cadred posts but who were not considered fit for inclusion in the Service at the initial constitution by the Commission. According to Rule 7(3) of the Indian Economic Service Rules, 1961, such persons have to be continued on their posts as at present and will have to be given opportunity of applying and getting selected if they are found suitable for future vacancies.

(c) and (d). The initial constitution of the Service is almost complete. Steps are being taken to fill the vacant posts in various grades of the Service in consultation with the Union Public Service Commission. Preparatory work for open market recruitment to Grade IV of the Service is also in hand.

Oil and Natural Gas Commission

1168. **Shri J. B. S. Bist:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Oil and Natural Gas Commission appointed some apprentices for the posts of shift mechanics and shift engineers;

(b) if so, whether the terms offered to them at the time of selection are not being given to them after the completion of apprenticeship period; and

(c) if so, the reasons thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

12 hrs.

RE: MOTIONS OF PRIVILEGE

Mr. Speaker: In spite of the advice given to me, I must make it clear that I have received two notices of privilege motions, one by Shri Bagri, and the other by Shri Hem Barua. As they concern me personally, I have thought it fit to put them before the House. Both say that the wild allegations against the hon. Speaker of the House made by a newspaper called *Indian Times* of September 20, are a calculated move to undermine.

An Hon. Member: We have not heard of that paper.